

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **03.04.2025** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 185/2025 For Additional Docs. IA No. 498/2025	V. Ganesan Erstwhile Liquidator of Kamachi Industries Ltd. Vs Prudent ARC Limited & 5 Ors.	Ms. Indumathi Ravi	
2.	Comp App (AT) (CH) No. 36/2025 For Amendment IA No. 499/2025 Delay in refiling IA No. 500/2025	Ravi Shankar Gopalakrishnan Vs Hyderabad Pollution Controls Ltd. & 2 Ors.	Mr. K Rajendran	Dr. SV Ramakrishna For Caveator
3.	Comp App (AT) (CH) No. 37/2025 For Urgent listing IA No. 503/2025 For Directions IA No. 504/2025	Nishadali Puklassery Equity Shareholder of Kallatra Technologies Pvt. Ltd. Vs Kallatra Technologies Pvt. Ltd. & 8 Ors.	Mr. VV Sivakumar	
4.	Comp App (AT) (CH) No. 29/2025 For Exemption IA No. 466/2025 For Condone Delay IA No. 467/2025	A. Vijayan & 8 Ors. Vs Sankarappa Ravindhra Reddy & 4 Ors.	Ms. Alpa Jain Mr. S Kishandan	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	IA No. 387/2025 (For Additional Docs.) in TA (AT) No. 168/2021 (Comp App (AT) (Ins) No. 145/2020 For Exemption IA No. 361/2020)	Vision Millennium Exports Pvt. Ltd. Vs Edelweiss Rural & Corporate Services Ltd.	Mr. Pranay Sohini	Mr. VV Sivakumar

6.	Comp App (AT) (CH) (Ins) No. 176/2023 For Exemption IA No. 570 & 571/2023 For Stay IA No. 572/2023 For Urgent Hearing IA No. 164/2025	Shashi Galada Shareholder-Director of Galada Power and Telecommunication Ltd. Vs Nitin Vishwanath Panchal, Erstwhile RP of Galada Power and Telecommunication Ltd. & Anr.	Mr. Amogh Simha	Mr. TK Bhaskar-R1 Mr. Ravi Rajagopalan R2
7.	Comp App (AT) (CH) (Ins) No. 449/2023 For Exemption IA No.1397/2023 For Stay IA No.1395/2023	Directorate of Revenue Intelligence, Kolkata Zonal Unit Vs P Sriram, Liquidator, Bharath Coal Chemicals Ltd. & 3 Ors.	Mr. Sai Srujan Tayi	Mr.S Sathiyarayanan R1
8.	Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024 For Directions IA No. 1050/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors.  <b>WITH</b>	Mr. Allwin Godwin	Ms. R Moneshaa R1,R3 Ms. Anuradha Bisani R2
9.	Comp App (AT) (CH) (Ins) No. 232/2024 For Direction IA No. 618, 623,919, 997, 1023, 1144, 1145, 1117, 1118/ 2024 & 56, 110 & 111/2025	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr.  <b>WITH</b>	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin-R1 Ms. Anuradha Bisani R2/Liquidator
10.	Comp App (AT) (CH) (Ins) No. 233/2024 For Direction IA No. 619/2024	KRS Erectors Pvt. Ltd. Vs IDBI Bank Ltd. & Anr. <b>WITH</b>	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin- R1 Ms. Anuradha Bisani R2/Liquidator
11.	Comp App (AT) (CH) (Ins) No. 251/2024 For Stay IA No. 676/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & Anr.	Mr. Allwin Godwin	Ms. R Moneshaa- R1 Ms. Anuradha Bisani R2
12.	IA No. 1121/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Direction IA No. 990/2023, 1138 & 1140/2024 Interim Injunction IA No. 1137/2024	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 12 Ors.  <b>WITH</b>	Mr. Bhagavath Krishna	Mr. T Ravichandran R1 Mr. SR Raghunathan R2 Mr. ML Ganesh- R5
13.	Comp App (AT) (CH) (Ins) No. 330/2023 To dispense with IA No. 1001/2023 For Stay IA No. 1002/2023	Maa Kudargarhi Steels Pvt. Ltd. & BM Foods Vs J Karthiga, RP of Capricorn Food Products India Ltd.	Mr. SR Raghunathan	Mr.T Ravichandran

14.	Comp App (AT) (CH) No. 54/2024 For Stay IA No. 810/2024 For Exemption IA No. 811/2024	Vsoft Technologies Pvt. Ltd. & 2 Ors. Vs Vsoft Holdings LLC & 3 Ors	Mr. Suhrith Parthasarthy	Mr. Saikat Mukherjee R1
15.	IA No. 355/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 132/2025 For Stay IA No. 354/2025 For Exemption IA No. 356/2025	Rahul Devarabhotla & 9 Ors. Vs Prasanna Kumar Rath, RP of Value Designbuild Pvt. Ltd. & 2 Ors.	Mr. K Gowtham Kumar	Mr. Bilal Ali – R1
16.	IA No. 439, 443 & 501/2025 (For Additional Docs.) in Comp App (AT) (CH) No. 27/2025 For Stay IA No. 438 & 502/2025 For Urgent listing IA No. 440/2025 For Exemption IA No. 441/2025	Deccan Advanced Sciences Pvt. Ltd. Vs Escientia Advanced Sciences Pvt. Ltd. & 10 Ors.	Mr. VV Sivakumar	Mr. Pranav Gopalakrishnan R5 Mr.Ramasubramaniam Raja- R6 R7 R8 Mr. VV Sivakumar- R9 R10

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) (Ins) No. 170/2024	Southern Power Distribution Company of Telangana Ltd. Vs Krishna Mohan Gollamudi, Liquidator of Priyadarsini Ltd.	Mr. Mahadev Tirunagari, PCS	Mr. Shabbeer Ahmad
18.	Comp App (AT) (CH) (Ins) No. 332/2024	Anil Kumar Ojha, Promoter and Managing Director (Suspended), SLO Industries Ltd. Vs Revathi S Raghunathan, Liquidator of SLO Industries Ltd.	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	TA (AT) No.188/2021 (CA (AT) No.77/2019)	Dr. Joe Verghese & 2 Ors. Vs Omega Hospitals Pvt. Ltd. & 6 Ors. <b>WITH</b>	Mr. M. Narayana Bhat	Mr. AM Sridharan R1 Mr. Saji P John R3 R4 & R6 Mr. Prasad Vijayakumar- R5

20.	TA (AT) No. 189/2021 (CA (AT) No.105/2019)	Dr. P Mahabala Rai Vs Omega Hospitals Pvt. Ltd. & 10 Ors.	Mr. K Sathiyamurthi	Mr. AM Sridharan R1 Mr. Prasad Vijayakumar- R5
21.	TA (AT) No.44/2021 (CA (AT) (Ins) No. 328/2020)	Vinod Kothari Vs Prudent ARC Ltd & Anr	Mr. Kartik Malhotra	R & A Legal-R1 Mr. AG Sathyanarayana - R2
22.	TA (AT) No. 246/2021 (CA (AT) (Ins) No. 873/2020 For Stay IA No. 2373/2020 For Exemption IA No. 2374/2020)	Kamini Metalliks Pvt. Ltd. Vs Indian Renewable Energy Development Agency Limited & Anr	Mr. Abhijeet Swaroop	Ms.Varsha Banerjee R1 Mr. T Ravichandran R2
23.	Comp App (AT) (CH) (Ins) No. 17/2022	Aegis Steel Cast Vs PEE Industrial Valve Pvt Ltd	Mr. Dhiren R. Dave PCS	Mr. T Durga Prasad, PCS
24.	Comp. App (AT) (CH) (Ins) No. 22/2022 For Stay IA No. 45/2022	Asset Reconstruction Company (India) Ltd. Vs The Regional Provident Fund Commissioner- I Employees Provident Fund Organization & 2 Ors.	Shivakumar & Suresh	Mr. PK Panner Selvam R1 Mr. Gunasekaran, Liquidator- R2, R3
25.	Comp App (AT) (CH) (Ins) No. 137/2022	Samrat Khanna Vs LEPL Projects Limited <b>WITH</b>	Ms. Alpa Jain, PCS Mr. S Kishandan	Mr. Y Suryanarayana
26.	Comp App (AT) (CH) (Ins) No. 138/2022	Balaji Durairaj Vs LEPL Projects Limited	Ms. Alpa Jain, PCS Mr. S Kishandan	Mr. Y Suryanarayana
27.	Comp App (AT) (CH) (Ins) No. 211/2022 For Stay IA No. 466/2022 For Directions IA No. 1145/2023	K Chandrashekar & Anr. Vs Ashwani Kumar Gupta Erstwhile RP of Infodrive Software Ltd. & Anr.	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Himanshu Rathore R1 Mr. Avdhesh Bairwa R2
28.	Comp App (AT) (CH) (Ins) No. 318/2022 For Exemption IA No. 674/2022 For Stay IA No 673/2022	Chief Executive Officer Vs P. Sriram Liquidator of Bharat Coal Chemicals Ltd.	Mr. Saai Sudharsan	Mr.Sathiyarayanan
29.	Comp App (AT) (CH) No. 68/2023 For Stay IA No. 863/2023 For Exemption IA No. 862 & 864/2023	Navayuga Engineering Company Ltd. Vs Cobalt Power Pvt. Ltd. & 8 Ors.	Mr. Vaijayant Paliwal	Mr. Avinash Krishnan Ravi & Mr. Jerin Asher Sojan R2-R5, R7 R8
30.	Comp App (AT) (CH) (Ins) No. 223/2023 For Exemption IA No. 731/2023	Supreme Transport Organisation Pvt. Ltd. Vs Andhra Pradesh Airports Development Corporation Ltd.	Mr. Shikhil Shiv Suri	Mr. CV Shailendran

31.	Comp App (AT) (CH) (Ins) No. 195/2024 For Urgent Hearing IA No. 535/2024	Max Infra (I) Limited Vs IVRCL Ltd. & 2 Ors.  <b>WITH</b>	Ms. K Subbu Ranga Bharathi	Mr. Nithyavendhan K R1 R2
32.	Comp App (AT) (CH) (Ins) No. 196/2024 For Urgent Hearing IA No. 536/2024	Max Infra (I) Ltd. Vs IVRCL Ltd. & 2 Ors.  <b>WITH</b>	Ms. K Subbu Ranga Bharathi	Mr. Nithyavendhan K R1 R2
33.	Comp App (AT) (CH) (Ins) No. 197/2024 For Urgent Hearing IA No. 538/2024	Max Infra (I) Ltd. Vs IVRCL Ltd. & 3 Ors.  <b>WITH</b>	Ms. K Subbu Ranga Bharathi	Mr. Nithyavendhan K R1 R2
34.	Comp App (AT) (CH) (Ins) No. 198/2024 For Urgent Hearing IA No. 540/2024	UANMAX - SARALA (JV) Vs IVRCL Ltd. & 2 Ors.	Ms. K Subbu Ranga Bharathi	Mr. Nithyavendhan K R1 R2

**02.00 PM**

**Note: After the matter listed at 02.00 pm, the regular Cause list will continue.**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
35.	Comp App (AT) (CH) (Ins) No. 220/2023 For Stay IA No. 729/2023	Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors	Ms. Tahura Anzar	Mr. ML Ganesh-R1

**INSTRUCTIONS FOR SMOOTH VC HEARINGS**

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)